

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *58**

TO BE ANSWERED ON THE 3RD FEBRUARY, 2026/ MAGHA 14, 1947 (SAKA)

NAXAL FREE INDIA

**†*58. SHRI RAMESH AWASTHI:
SMT. KAMALJEET SEHRAWAT:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether improved inter-State coordination and periodic leadership-level reviews on time to time basis have accelerated progress towards achieving the goal of a Naxal-free India by 31 March, 2026;

(b) if so, the details thereof;

(c) whether the Government has any data on Left Wing Extremism (LWE) affected districts and shortfalls in police station coverage and if so, the details thereof up to December, 2025, State and year-wise including States of Madhya Pradesh and Chhattisgarh;

(d) whether the Government has the details on the surrender, arrest and successful rehabilitation of former LWE cadres, particularly in the said States; and

(e) if so, the details thereof up to December, 2025, State and year-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION
No. *58 FOR 03.02.2026

As per Seventh Schedule of the Constitution of India, subjects of Police and Public Order are with the State Governments. However, the Government of India (GoI) has been supplementing the efforts of States affected by Left Wing Extremism (LWE). To address the LWE menace holistically, a “National Policy and Action Plan to address LWE” was approved in 2015. It envisages a multi-pronged strategy involving security related measures, development interventions, ensuring rights and entitlements of local communities etc.

(i) On security front, the GoI assists the LWE affected State Government by providing Central Armed Police Forces and raising of India Reserve Battalions, helicopter support, strengthening of security camp infrastructure, training, funds for modernization of State police forces, equipment & arms, sharing of intelligence, construction of Fortified Police Stations etc.

- For capacity building of states since 2014-15, Rs. 3681.73 crore have been released to LWE affected states on operational expenditure and training needs of Security Forces, rehabilitation of surrendered LWE cadre, ex-gratia to families of martyred security force personnel/civilians killed in LWE violence etc. under Security Related Expenditure (SRE) scheme.**

- **Gol and State Governments have formulated comprehensive surrender-cum-rehabilitation policies. The Gol also supports the States in the endeavor through ‘Surrender-cum-Rehabilitation’ Policy as part of Security Related Expenditure (SRE) Scheme. The Gol reimburses the expenditure incurred by the LWE affected States on rehabilitation of surrenderees under the SRE Scheme. The rehabilitation package inter-alia, includes an immediate grant of Rs. 5 lakhs for higher ranked LWE cadres and Rs 2.5 lakhs for other LWE cadres. In addition, incentives for surrender of weapons/ammunition are also provided under the Scheme. In addition, provision also exists for imparting training in trade/vocation of their liking with monthly stipend of Rs. 10,000/- for three years. The affected States have further revised their Surrender cum Rehabilitation policies to make them lucrative and contemporary.**
- **The efforts of the States for equipping and modernizing their police forces have been supplemented under the scheme of “Modernization of Police Forces”. Under the scheme, central assistance is provided to the State Governments for weapons, equipment for Information Technology, Communication, Training, construction of Police stations, mobility and construction of police housing and other police infrastructure etc. Under its sub scheme i.e. Special Infrastructure Scheme (SIS), works of**

Rs. 1761 crore have been sanctioned to LWE affected states for strengthening of State's Special Forces, State Intelligence Branches (SIBs), District Police and construction of Fortified Police Stations (FPS). The GoI's focus on security infrastructure has been pivotal. So far 656 fortified police stations have been built.

- **Under Assistance to Central Agencies for LWE Management (ACALWEMS) Scheme, assistance is provided for basic structure of camps and for provisioning of helicopters for counter LWE operations. Rs.1224.59 Crores has been provided to Central Agencies through this scheme since 2014-15.**
- **There has been a special focus on the financial choking of LWEs and unearthing of the nexus between CPI (Maoists) and its financial supporters. For effective action towards choking of funds and other resources to LWE, coordinated actions are being taken by State Police in cooperation with Central agencies by various means.**

(ii) **On development front, apart from the flagship schemes of Government of India (GoI), several LWE affected areas specific initiatives have been taken with special thrust on expansion of road network, improving telecommunication connectivity, education, skill development and financial inclusion. A few of these are enumerated below:**

- **For expansion of road network, 15,016 km have been constructed under 02 LWE specific schemes namely Road Requirement Plan (RRP) and Road Connectivity Project for LWE Affected Areas (RCPLWEA).**
- **For improving telecom connectivity in LWE affected areas 9,233 towers have been commissioned.**
- **For Skill Development, 46 Industrial Training Institute (ITI) and 49 Skill Development Centres (SDC) have been opened.**
- **For quality education in tribal areas 179 Eklavya Model Residential Schools (EMRS) have been made functional.**
- **For financial inclusion, Department of Posts has opened 6,025 Post Offices with banking services in LWE affected districts. 1804 Bank Branches and 1321 ATMs have been opened in Most LWE affected districts.**
- **For further impetus to development, funds are provided for filling critical gaps in public infrastructure in Most LWE affected Districts under Special Central Assistance (SCA) scheme. Till now, Rs. 3,953.67 crore have been released since the inception of Scheme in 2017.**

(iii) The resolute implementation of the 'National Policy and Action Plan 2015' has resulted in consistent decline in violence and constriction of geographical spread. LWE which has been a serious challenge to the internal security of the nation has been significantly curbed in the recent times and has been constricted to only a few pockets. The number of LWE-affected districts reduced from 126 in 2018 to only 08 in December-2025 with only 3 districts now remaining Most LWE Affected.

The LWE perpetrated violence incidents have come down from high of 1936 in year 2010 by 88% to 234 in 2025. Resultant deaths of Civilians & Security Forces have also come down from high of 1005 in year 2010 by 90% to 100 in year 2025.

In 2025, security forces have neutralized 364 Naxals, arrested 1022 and facilitated 2337 surrenders. State-wise and year-wise details of LWEs arrested and surrendered are given at Annexure I.

The number of Police Stations reporting LWE related violence has significantly reduced from 465 Police Stations in 2010 to 119 Police Stations in the year 2025. State-wise and year-wise number of districts and police stations reporting LWE related violence are given at Annexure II.

(iv) GoI is committed for complete eradication of LWE from our country as well as holistic development of areas getting freed from Left Wing Extremism.

ANNEXURE I
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Achievements in Counter LWE Operations

Year	LWEs Arrested	LWEs Surrendered
2019	1276	440
2020	1110	475
2021	1153	736
2022	816	496
2023	924	376
2024	1090	881
2025	1022	2337
2026 (15 th Jan)	18	139
Total	7409	5880

ANNEXURE II
L.S.S.Q.NO. *58 FOR 03.02.2026

No. of districts and Police Stations/PSs reporting

LWE Perpetrated Violence

Year	2019		2020		2021		2022		2023		2024		2025		2026 (till Jan. 29)	
	Districts	PSs	Districts	PSs												
Andhra Pradesh	2	7	2	7	2	6	1	3	1	1	1	1	1	4	0	0
Bihar	14	30	7	23	5	13	6	11	1	4	2	2	3	4	0	0
Chhattisgarh	12	85	12	78	11	76	12	75	12	80	12	60	10	52	3	9
Jharkhand	16	80	16	70	13	56	16	58	15	60	13	52	11	36	2	2
Karnataka	0	0	0	0	0	0	0	0	0	0	1	1	0	0	0	0
Kerala	2	2	1	2	0	0	0	0	2	3	1	1	0	0	0	0
Madhya Pradesh	2	2	2	8	2	10	1	7	1	5	2	7	2	9	0	0
Maharashtra	2	12	1	8	2	8	1	4	2	6	1	11	1	5	0	0
Odisha	8	22	8	21	9	20	7	15	7	10	7	10	3	7	0	0
Telangana	3	5	4	9	2	2	2	3	1	2	2	6	1	2	0	0
Total	61	245	53	226	46	191	46	176	42	171	42	151	32	119	5	11